

16 August 2011

Security Council

SC/10361



Department of Public Information • News and Media Division • New York
SECURITY COUNCIL 1988 COMMITTEE ADDS SANGEEN ZADRAN TO ITS SANCTIONS LIST

On 15 August 2011, the Security Council Committee established pursuant to resolution 1988 (2011) approved the addition of the entry specified below to the Committee's List (the 1988 List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011):

A. Individuals associated with the Taliban

TI.Z.152.11. Name: 1: SANGEEN 2: ZADRAN 3: na 4: na

Name (original script): سنگين زدران

Title: a) Maulavi b) Mullah **Designation:** na **DOB:** a) Approximately 1976 b) Approximately 1979 **POB:** Tang Stor Khel, Ziruk District, Paktika Province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** a) Sangin b) Sangin Zadran c) Sangeen Khan Zadran d) Sangeen e) Fateh **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 16 Aug. 2011 **Other information:** Shadow Governor for Paktika Province, Afghanistan, and commander of the Haqqani Network, a Taliban-affiliated group of militants that operates in the Afghanistan/Pakistan border area. Senior lieutenant to Sirajuddin Jallaloudine Haqqani (TI.H.144.07.). Alternative spelling of title (a): Maulvi.

In accordance with paragraph 13 of resolution 1988 (2011), the Committee has made accessible on its website a narrative summary of reasons for listing of the above name, at the following URL:
<http://www.un.org/sc/committees/1988/NSTI15211E.shtml>.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the fourth update of the List in 2011. An updated List is accessible on the Committee's website at the following URL:
<http://www.un.org/sc/committees/1988/list.shtml>.

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